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C.A.No. 3040 OF 1998

ITEM No.1A

(For Judgment)

Court No. 8

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 3040 of 1998

Mehsana Distt.Cent.Coop Bank Ltd. & Ors.

Appellant (s)

VERSUS

State of Gujarat & Ors.

Respondent (s)

WITH Civil Appeal No. 3041 of 1998

[HEARD BY HON'BLE S.N.VARIAVA AND H.K.SEMA, JJ.]

Date : 28/01/2004 These appeals were called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA

HON'BLE MR. JUSTICE H.K.SEMA

For Appellant (s)

Mr. E.C.Agrawala, Adv.

For Respondent (s)

Ms. Hemantika Wahi, Adv.

Mr. H.S.Parihar, Adv.

The Court made the following

J U D G M E N T

Hon'ble Mr. Justice H.K.Sema pronounced the judgment of this Court. The appeals are dismissed for the reasons recorded in the judgment. Reportable.

Anita

(Jasbir Singh)

Court Master

(Signed judgment is placed on the file.)